

**Central Administrative Tribunal  
Principal Bench**

**CP No.437/2017  
in  
OA No.264/2014**

New Delhi, this the 09<sup>th</sup> day of January, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Shiv Mahendra Pandey,  
S/o Sri S.S. Pandey,  
R/o WZ 1563, Rani Bagh,  
Delhi-34.
2. Dinesh Kumar,  
S/o Late Shri Nawal Kishore,  
R/o 275/A-1, Sector-4, Rohini,  
Delhi-85.
3. Awadhesh Kumar,  
S/o Shri Ram Chand,  
R/o K-38A, Sector-9, Vijay Nagar,  
Ghaziabad.
4. Sanjay Mehta,  
S/o Late Shri Devinder Mehta,  
R/o C-212, Sec.-19, Rohini, Delhi.
5. Davinder Kumar,  
S/o Shri Puran Chand,  
R/o 490/36, Onkar Nagar,  
C.Trinagar,  
Delhi-110035.
6. Satyavir Singh,  
S/o Shri Lal Singh,  
R/o WZ-1002, St. No.16,  
Sadh Nagar, Palam Colony,  
New Delhi-110045.

...Applicants.

(By Advocate : Shri Yogesh Sharma)

**Versus**

1. Shri R.K. Kulshreshta,  
General Manager,  
Northern Railway, Baroda House,  
New Delhi.
2. Shri Subhashish Nath,  
Deputy Chief Accounts Officer/Traffic,  
Northern Railway, Traffic Accounts Office,  
State Entry Road, New Delhi.

...Respondents

(By Advocate : Shri Shailendra Tiwary)

**ORDER (ORAL)****Mr. V. Ajay Kumar, Member (J) :-**

When the matter was taken up for hearing, it is submitted that the orders of this Tribunal have been complied with. Accordingly, the CP is closed. Notices are discharged.

( Nita Chowdhury )  
Member (A)

( V. Ajay Kumar )  
Member (J)

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